

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

OA No. 1452/2016

This the 14th day of November, 2019

**Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Rakesh Chandra (Designation-Research Assistant)
S/o Ram Ramanand Yadav, aged 29 years
R/o Room No. 160, Brahmaputra Hostel (Old)
Jawahar Lal Nehru University
New Delhi-110067.Applicant

(none present)

Versus

Central Board of Secondary Education(CBSE)
(Union Ministry of Human Resource Development, Govt. of India)
Shiksha Kendra 2, Community Center
Preet Vihar, Delhi-110092.Respondent

(through Sh. Alok Kumar for Sh. Anil Srivastava)

ORDER (Oral)

Hon'ble Mr. S.N. Terdal:

None for the applicant. The applicant was absent on 23.05.2018, 13.02.2019 and 04.07.2019 also. Hence, the OA is dismissed for non-prosecution. No costs.

**(A.K. Bishnoi)
Member (A)**

**(S.N.Terdal)
Member (J)**

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